

Statement showing the numbers of cases of institution, disposal and pendency of Civil And Criminal Cases of the the Principal Seat and its Outlying Benches of the Gauhati High Court and Subordinate Courts as on 31st December 2010.

**Till December, 2010**

	CIVIL CASES				CRIMINAL CASES				Total Pendency of Civil and Criminal Cases as on 31.12.2010
	Opening Balance as on 1.1.2010	Institution from 1.1.2010 to 31.12.2010	Disposal from 1.1.2010 to 31.1.2010	Pendency as on 31.12.2010	Opening Balance as on 1.1.2010	Institution from 1.1.2010 to 31.12.2010	Disposal from 1.1.2010 to 31.1.2010	Pendency as on 31.12.2010	
<b>HIGH COURT</b>									
Principal Seat (At Guwahati)	38119	16977	21750	33346	7196	8467	8373	7290	40636
Subordinate Courts of Assam	76244	32984	33158	76070	156713	193893	182668	167938	244008
Kohima Bench	915	437	641	711	35	66	74	27	738
Subordinate Courts of Nagaland	1976	439	497	1918	3621	1299	1778	3142	5060
Shillong Bench	1342	1004	1216	1130	80	140	109	111	1241
Subordinate Courts of Meghalaya	3970	1885	2922	2933	8586	3161	2089	9658	12591
Imphal Bench	4313	2272	2889	3696	149	166	141	174	3870
Subordinate Courts of Manipur	3407	3226	2660	3973	4853	10606	10592	4867	8840
Agartala Bench	5217	2265	2251	5231	1216	837	745	1308	6439
Subordinate Courts of Tripura	6789	6464	6296	6957	60576	117066	131929	45713	52670
Aizawal Bench	221	397	428	190	12	52	43	21	211
Subordinate Courts of Mizoram	1847	2369	2782	1434	3684	11188	12113	2759	4193
Itanagar Bench	490	967	995	462	31	252	245	38	500
Subordinate Courts of Arunachal Pradesh	816	1084	901	999	4992	6927	6573	5346	6345